[Secretary]

Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1973, agreed without any amendment to the Indian Railways (Amendment), Bill, 1973, which was passed by the Lok Sabha at its sitting held on 29th August, 1973."

- (iv) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Orissa Appropriation (No. 3) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 28th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (v) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation (No. 2) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 29th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st August, 1973:—

- (1) The Appropriation (Railways) No. 3 Bill, 1973.
- (2) The Payment of Bonus (Amendment) Bill, 1973.

12.16 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

FORTIETH REPORT AND . MINUTES

SHRIMATI SUBHADRA JOSHI (Chandni Chowk): I present the following Report and Minutes of the Committee on Public Undertakings:—

- Fortieth Report on 'Role and Achievements of Public Undertakings'.
- (2) Minutes of the sattings of the Committee relating to the above report.

COMMITTEE ON GOVERNMENT ASSURANCES

SIXTH REPORT

SHRI C. K. JAFFER SHARIEF (Kanakapura): 1 present the Sixth Report of the Committee on Government Assurances.

COMMITTEE ON PETITIONS

THIRTBENTH REPORT

SHRI ISHAQUE SAMBHALI (Amroba): I present the Thirteenth Report of the Committee on Petitions.

SHRI SAMAR GUHA (Contai): I had given notice of an adjournment motion on the shortage of supply of foodgrains to ration shops all over the country. Let me read it out,

MR. SPEAKER: No. 20.

SHRI SAMAR GUHA: This is the last day of the session. There is a serious food crisis all over the country....

MR. SPEAKER: I have not allowed the adjournment motion, nor have I allowed the reading of it here.

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भाष मैंने यह फैसला किया है कि जो किसी की मर्जी हो वह कह ले। जिन्होंने मुसे नोटिस विमा है, उस पर भाष मैंने कोई हव नहीं रखी है लेकिए एनं यह है कि मेहरवानी करके भाज के बाद क्ले जहरें। ...

कीं सद र बिह.रों व अवेदी (ग्वालियर) ' स्राप का क्या मतलब है ?

क्राज्यक्ष नकोडक चूकि क्राज लाइट डे है, इस लिए जितनें नोटिन बाये थे, मैंने सब कर विये हैं — इस क्षर्त पर कि यह लास्ट डे हैं।

भी एस॰ एस॰ वनजीं (कानपुर) . घट्यक महोदय, भाष हमारी इण्जत है .. भाष विदेश चले जाते हैं, लेकिन हम तो देश मे रहते हैं।

प्रध्यक महोदय भगर मै विदेश से भी कहीं बाहरे चला जाऊ ना बडा खुश होऊगा।

श्री श्रट अंबिहारी वाअयेषी यह प्राप क्या कहार है ?

श्र-पक्ष महोदय: मैं सचमुच भ्राप ने भर्ज करता ह — इस सेमन में जानो टेन्शन रही है — राजाना इननी टन्शन न रखा करें:

की श्रदस विहादी वाजपेसी हम ग्राप की लम्बी उम की प्राथना करते है, ग्राप ऐसा न कहें।

SHRI PILOO MODE (Godhra): Do I take it that you want to become an astronaut?

MR. SPEAKER: With you, it will be very difficult to lift up any aircraft!

SHRI PILOO MODY: I will commu-

भी एस॰ ऐस॰ बन्धी: मञ्जल महोदय, सभी साप की सात गिरह हुई है। हम चाहते हैं कि बांच की उस दक्षणी सम्बो हो, जिसका लाका समर्थ पुरू प्राह्म का क्ष्मक होता, है, १, 1827 L. S.—2 ब्राध्यक्ष सहोदय: मैं प्राज बहुत ब्रुश हूं— यह दिन जाने का है । इस लिये धाप मेहरवानी करके दो—दो मिनट लीजिये । लेकिन जिनका नाम नही प्राया है, वे मेहरवानी करके न उठं। मैं सब की वारी—वारी से बुनाता ब्राउमा ।

भी भश्च लिसय (बाका) पहले कार्य-सूचि में जो प्रश्न हैं उन्ह समाप्त किया जाये।

क्रश्यक्ष महोबय में उस को ही पहले लेने लगा हू।

श्री सभाष गुंध मैन एडजार्नमेण्ट मोशमः की बात ग्राप संकड़ी है।

श्रायका महोदय : एडजानंमेट कोई नहीं श्रायेना ।

SHRI SAMAR GUHA: Would you kindly allow me to read the adjournment motion?

MR. SPEAKER: I have not allowed any adjournment motion.

Order, please. No Adjournment Motions

SHRI K S CHAVDA (Patan). I have also given notice of an Adjournment Motion. (Interruptions)

SHRI S. M. BANERJEE Sir, there has been a slash in the quantity of wheat ration distributed in Uttar Pradesh. I want to know from the Minister concerned ... (Interruptions)

MR. SPEAKER: Order, please.

Now, the statements may be laid on the Table of the House.

12.16 hrs.

STATEMENT RE, GRANY OF ADDI-TIONAL DEARNESS ALLOWANCE TO CENTRAL, GOVERNMENT EMPLOYEES

THE MINISTER OF PENANCE (MER)
YESHWANTRAO CHAVADO SA TOM